

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**  
**(APPEAL No. 11/2013, 12/2013 & 04/2013)**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 15.01.2013 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar**  
**Chairman**

**Hon'ble Mr. Rahul Sarin**  
**Member**

**Hon'ble Mrs. Pravin Tripathi**  
**Member**

**In the matter of :**

<b>Appeal No.11/2013</b>	<b>Federation of Indian Airlines (FIA) Vs. AERA &amp; Ors. (MIAL/AAI/MCA)</b>
<b>Appeal No.12/2013 (with IA No.34/2013 for impleadment)</b>	<b>Lufthansa German Airlines &amp; Ors. Vs. AERA &amp; Ors. (MIAL/AAI/MCA)</b>
<b>Appeal No.04/2013</b>	<b>Mumbai Int'l Airport Pvt. Ltd. Vs. AERA &amp; Anr. (MCA)</b>

**Appearances :**

Ms. Poonam Verma with Ms. Divya Chaturvedi and Mr. Jibran Tak, Advocates for FIA.

Ms. Neelam Rathore with Ms. Sarika Gandhi, Mr. Vikramjeet & Ms. Prianka Rai, Advocates for Lufthansa German Airlines & Ors./Appellants

Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem, Ms. Aditi Gupta and Mr. Priyadarshi Gopal, Advocates for AERA

Mr. Krishnan Venugopal, Sr. Advocate with Mr. Sakya Singh Chaudhari, Mr. Gautam Chawla & Mr. Shantanu Singh, Advocates for MIAL

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda & Mr. Nitish Gupta, Advocates for AAI

Ms. Anjana Gosain, Advocate for UOI (MCA)

Mr. Nishant Menon with Mr. Prince Pawaiya, Advocates for IATA/Impleading applicant (in Appeal No.12 through IA No.34/2013)

**ORDER**  
**24<sup>th</sup> January, 2014**

List these matters on **19 & 20<sup>th</sup> February, 2014** for continuation of arguments.

**( Justice V.S. Sirpurkar )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 08/2013**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 01.02.2013 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman**

**Hon'ble Mr. Rahul Sarin  
Member**

**Hon'ble Mrs. Pravin Tripathi  
Member**

**In the matter of :**

**Airline Operators Committee, Chennai  
V/s.**

**...Appellant**

**AERA & Ors. (AAI/DGCA/MCA)**

**.... Respondents**

**Appearances :**

Ms. Neelam Rathore with Ms. Sarika Gandhi & Mr. Vikramjeet, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaukshik, Ms. Rameeza Hakeem, Ms. Aditi Gupta & Mr. Priyadarshi Gopal, Advocates for AERA

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Mr. Nitish Gupta, Advocates for AAI

Ms. Anjana Gosain, Advocate for UOI (MCA)

**ORDER**  
**24<sup>th</sup> January, 2014**

Heard.

Arguments remain inconclusive. List this matter for continuation of arguments on **05<sup>th</sup> February, 2014**.

**( Justice V.S. Sirpurkar )  
Chairman**

**( Rahul Sarin )  
Member**

**( Pravin Tripathi )  
Member**